## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1320/(MAH)/2017

## CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES:

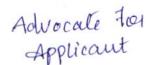
Shrikant Poddar

V/s.

Karanja Terminal & Logistics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION By consent] SIGNATURE



23/24 Mandar Linay - Advocate Ger 23/24 DRASTI JANI Advocate For Dejawi Applicant Dejawi By Concent adjecurned to. 27 Nov 17.

## COMMON ORDER

## C.P. 1320/I&BC/NCLT/MB/MAH/2017 C.P. 1321/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to 27.11.2017 for final hearing.

Sd/-Bhaskara<sup>®</sup>Pantula Mohan Member (Judicial) 07.11.2017. aah

Sd/-M.K. Shrawat

Member (Judicial)